

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 424 OF 2019 IN APPEAL NO. 89 OF 2019
AND
IA NO. 442 OF 2019 IN APPEAL NO. 103 OF 2019

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s Bhadreshwar Vidyut Private LimitedAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Basawa Prabhu Patil, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

List the IA for hearing on **12.09.2019 at 2.30 p.m.** Interim order, if any, shall continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson